

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3885
ANSWERED ON:18.02.2014
ESSENTIAL COMMODITIES
Agarwal Shri Rajendra

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the number and the details of commodities included in the list of essential commodities under the Essential Commodities Act, 1955;
- (b) whether the Government has recently reviewed/proposes to review the said Act/list;and
- (c) if so, the details and the outcome thereof?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

- (a) There are seven items included in the list of essential commodities under the Essential Commodities Act, 1955 under THE SCHEDULE TO Section 2A i.e. (1) drugs; (2) Fertilizer, whether inorganic, organic or mixed; (3) foodstuffs, including edible oilseeds and oils; (4) hank yarn made wholly from cotton; (5) petroleum and petroleum products; (6) raw jute and jute textiles; (7) (i) seeds of food-crops and seeds of fruits and vegetables; (ii) seeds of cattle fodder; and (iii) jute seeds; (iv) cotton seed.
- (b) No, Madam.
- (c) Does not arise.